MANIPUR GAZETTE

E X T R A O R D I N A R Y
PUBLISHED BY AUTHORITY

No. 236 **Imphal, Monday, December 15, 2025** **(Agrahayana 24, 1947)**

OFFICE OF THE
IMPHAL MUNICIPAL CORPORATION : MANIPUR

N O T I F I C A T I O N

Imphal, the 13th December, 2025

No.5/27/2024-IMC(E): Whereas, the Draft, **"The Imphal Municipal Corporation Building Bye-Laws, 2025"**was notified for adoption of **"The Model Manipur Unified Building Bye-laws, 2024"** as **"The Imphal Municipal Corporation Building Bye-Laws, 2025"** vide the Notification of even No. dated 02.12.2025 thereby inviting objections/suggestions from the general public within 7 (seven) days from the date of publication of the said Notification in the Official Gazette;

And whereas no objections/suggestions have been received by the Office of the Imphal Municipal Corporation on the said draft Bye-Laws within the stipulated period;

Now, therefore, in exercise of the powers conferred by Section 212 of the Manipur Municipalities Act, 1994 the Draft, **"The Imphal Municipal Corporation Building Bye-Laws, 2025"** is hereby published in the Manipur Gazette for general information as **"The Imphal Municipal Corporation Building Bye-Laws, 2025"**(ANNEXURE-I). This shall come into force from the date of publication in the Official Gazette and supersedes the Imphal Municipal Corporation Building Bye Laws, 2013 and its amendments.

The ANNEXURE-I will be available at the Town Planning Department Website https://tpmanipur.mn.gov.in.

K. CHANDRAKUMAR SINGH,
Municipal Commissioner,
Imphal Municipal Corporation.

Printed at and Published by the Directorate of Printing & Stationery, Government of Manipur.

Digitally signed by
Ngangbam Roben Singh
Date: 15-12-2025 17:36:14